Community Development and Panchayati Raj in his Ministry and its attached and subordinate offices, the Hindi translation of which has so far received from the Central Hindi Directorate and the Ministry of law; and

(b) how many of them have been printed in Hindi or in the bilingual

सामदायिक विकास, पंचायती राज श्रीर सहकार मंत्रालय में उपमंत्री (श्री बी० एस० मृति): (क) ग्रौर (ख) क्योंकि इस मंत्रालय द्वारा व्यवहार में लाये जाने वाले फार्म्स वही हैं, जो केन्द्रीय सरकार के सभी कार्यालयों में सामान्य रूप से प्रयोग में लाये जाते हैं, ग्रतः इस मंत्रालय द्वारा उनके ग्रनवाद तथा मुद्रण का प्रश्न हा नहीं उठता।

†[THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNITY DEVE-LOPMENT, PANCHAYATI RAJ AND CO-OPERATION (SHRI B. S. MUR-THY): (a) and (b) As the forms used by this Ministry are those prescribed for general use in all Central Government offices, the question of translating and printing them by this Ministry does not arise.]

श्वतुर्थ अपेणी के कर्मशारियों से सम्बन्धित परिपत्रों धौर भ्रादेशों श्रादि का हिन्दी में जारी किया जाना

४२. श्री नवार्बासह चौहान : सामदायिक विकास, पंचायती राज सहकार मंत्री यह बताने की कृपा करेंगे कि:

(क) उनके मंत्रालय के सामुदायिक विकास भीर पंचायती राज विभाग भीर दिल्ली स्थित उसके संलग्न ग्रौर ग्रधीनस्य कार्यालयों में १६६२ की तीसरी तिमाही में चतुर्थ श्रेणी के कर्मचारियों से सम्बन्ध रखने वाले कितने परिपत्र, म्रादेश मादि जारी किये गये; ग्रीर

(ख) उनमें से कितने हिन्दी में ग्रथवा उनके हिन्दी ग्रन्वाद के साथ जारी किये गये थे?

†[ISSUE OF CIRCULARS AND ORDERS ETC. PERTAINING TO CLASS IV EMPLOYEES IN HINDI

- 42 SHRI NAWAB SINGH CHAU-HAN: Will the Minister of Com-DEVELOPMENT, PANCHAYATI RAJ AND CO-OPERATION be pleased to state:
- (a) what is the number of circulars, orders, etc. pertaining to class IV employees which were issued by the Department of Community Development and Panchayati Raj in his Ministry and its attached and subordinate offices in Delhi during the quarter of the year 1962; and
- (b) how many of them were issued in Hindi or along with Hindi transtation thereof?]

सामुदायिक विकास, पंचायती राज श्रीर सहकार मंत्रालय में उपमंत्री (श्री बी० एस० मृति): (क) शून्य।

(ख) प्रश्न ही नहीं उठता ।

+ITHE DEPUTY MINISTER IN THE MINISTRY OF COMMUNITY DEVE-LOPMENT, PANCHAYATI RAJ AND CO-OPERATION (SHRI B. S. MUR-THY): (a) Nil.

(b) Does not arise.]

SERVICE BETWEEN RAMESH-WARAM AND DHANUSKODI

- 43. SHRI BANSI LAL: Will the Minister of TRANSPORT AND COMMUNI-CATIONS be pleased to state:
- (a) whether Government proposed to run a ferry service between Rameshwaram and Dhanuskodi for the benefit of pilgrims; and

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(b) if not, what are the reasons therefor?

Written Answers

THE MINISTER OF SHIPPING THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI BAHADUR): (a) No, Sir.

rail-link (b) There is already a between Rameshwaram and Dhanus-

Adulteration of Edible Oils

- 44. SHRI BANSI LAL: Will the Minister of HEALTH be pleased to state:
- (a) whether it is a fact that Delhi, mustard oil, til oil and desi ghee are found to be adulterated; and
- (b) if the answer to part (a) be in the affirmative, how many cases of such adulteration were registered during the year 1961-62 and what action Government are taking to stop such adulteration?

THE MINISTER OF HEALTH (DR. Sushila Nayar): (a) and (b) The requisite information is being collected and the same will be laid on the Table of the Sabha in due course.

रेलों पर बिना टिकट यात्रा

४५. भी राम सहाय : क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

- (क) जनवरी से अक्तूबर, १६६२ के ग्रन्त तक की ग्रवधि में किस किस रेलवे पर यात्रियों ने बिना टिकट यात्रा की:
 - (ख) प्रत्येक रेलवे पर ऐसे यात्रियों की संख्या कितनी थी;
- (ग) कितने यात्रियों को पकड़ा गया: ° भीर±ः
 - (घ) पिछले वर्ष की इसी ग्रवधि के मुकाबले इन ग्रांकड़ों में कितना ग्रन्तर है?

†[Ticketless Travel on Railways

- 45. Shri RAM SAHAI: Minister of RAILWAYS be pleased to state:
- (a) the names of the Railways on which passengers travelled without ticket during the period from January to the end of October, 1962;
- (b) the number of such passengers on each of them;
- (c) the number of those who were apprehended; and
- (d) how these figures compare with those during the corresponding period of the last year?]

रेल मंत्रालय में उपमंत्री (श्री शाहनवाज खां): (क) से (घ) जो लोग बिना टिकट यात्रा करते हुए पकड़े गये, केवल उनके सम्बन्ध में सूचना उपलब्ध होगी । यह सूचना विभिन्न रेलों से इकट्ठी की जा रही है ग्रौर यथासमय सभा-पटल पर रख दी जायेगी।

† [THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS SHAH NAWAZ KHAN): (a) to (d) The information would only be available in respect of persons who were detected travelling without tickets. This information is being collected from different Railways and will be laid on the Table of the House in due course.]

UNLICENSED ICE FACTORIES

46. Shri M. P. BHARGAVA: Will the Minister of HEALTH be pleased to refer to the reply given to Starred Question No. 12 in the Rajya Sabha on 6th August, 1962 and state whether any unlicensed ice factory or aerated water factory is still working in Delhi?

THE MINISTER OF HEALTH Sushila Nayar): Necessary information is being collected and the same will be laid on the Table of the Sabha in due course.

^{†[]} English translation.